

Report and Accounts (2022-23) of DDA, New Delhi and related papers

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) A copy each (in English and Hindi) of the following papers, under Section 26 and sub-section (4) of Section 25 of the Delhi Development Act, 1957:-

(a) Annual Report of the Delhi Development Authority (DDA), New Delhi, for the year 2022-23.

(b) Annual Accounts of the Delhi Development Authority (DDA), New Delhi, for the year 2022-23, and the Audit Report thereon.

(c) Review by Government on the working of the above Authority.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 2190/18/25]

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON WATER RESOURCES**

SHRI SANJAY KUMAR JHA (Bihar) : Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Water Resources (2024-25):-

(i) First Report of the Committee on 'Demands for Grants (2024-25)' of the Ministry of Jal Shakti - Department of Drinking Water and Sanitation; and

(ii) Second Report of the Committee on 'Demands for Grants (2024-25)' of the Ministry of Jal Shakti - Department of Water Resources, River Development & Ganga Rejuvenation.

**STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON EXTERNAL AFFAIRS**

SHRIMATI KIRAN CHOUDHRY (Haryana): Sir, I lay on the Table, a copy each (in English and Hindi) of the following statements of the Department-related Parliamentary Standing Committee on External Affairs:-